

**Central Administrative Tribunal
Principal Bench**

O.A. No. 4111/2013

New Delhi this the 06th day of September, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Nirmala (Aged about 29 yrs.)
W/o Sh. Pradeep Kumar Sah Gond
(D/o Paramanand Sah)
RZ-L-25 Mahavir Enclave,
Opp. Shiv Vani Sr. Sec. School Palam
New Delhi. Applicant

(By Advocate: Ms. Kritka Sharma)

Vs.
Govt. of NCT Delhi, Through

1. The Chief Secretary
Govt. of NCT Delhi
New Secretariat, IP Estate,
New Delhi.
2. The Secretary
Delhi Subordinate Service Selection Board
FC-18, Institutional Area, Karkardooma,
Delhi.
3. The Commissioner
West Delhi Municipal Corporation of Delhi
Civic Centre, 4th Floor, Minto Road,
New Delhi -110002. Respondents

(By Advocate: Ms. Sangeeta Tomar)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A):

The applicant, who is a ST candidate took the examination Advertised for Teacher (Primary) under Post Code 16/08 vide Advertisement No. 02/2008 with closing date as 12.08.2008. The examination for the said post was held on 15.02.2009. The final result for the said post was declared on 06.10.2009.

2. Her candidature was rejected on the ground that she was a ST candidate outside Union Territory of Delhi. Learned counsel for the applicant has placed before us order pronounced in OA 3826/2013 in the case of **Ms. Rajni Meena vs. DSSSB & Ors.** in which the similarly placed ST candidates had approached this Tribunal and based on the judgment of Hon'ble High Court of Delhi in the case of **Ms. Babita Kumari** and in the case of **Deepak Kumar & Anr.**, this Tribunal allowed the OA and directed the respondents to extend the benefits of the judgment of Hon'ble High Court in the case of **Ms. Babita Kumari** to the applicant therein as well.

3. The instant case is fully covered by the order of the Tribunal in **Ms. Rajni Meena (supra)**, the applicant being similarly placed. Therefore, this OA is allowed and respondents are directed to extend the benefits to the applicant within a period of 90 days from the date of receipt of a certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

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